

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

CIVIL APPEAL NO(s). 2 3 7 1 OF 2 0 0 7

P R A B H A A R O R A & A N R.

Appellant (s)

V E R S U S

B R I J M O H I N I A N A N D & O R S.

Respondent(s)

Date: 0 8 / 0 8 / 2 0 0 7 This Appeal was called on for mentioning today.

C O R A M :

HON' B L E M R. J U S T I C E A . K . M A T H U R

HON' B L E M R. J U S T I C E M A R K A N D E Y K A T J U

For Appellant(s)

Mr. P.N. Gupta, Adv.

For Respondent(s)

Ms. Sandhya Goswami, Adv.

UPON hearing counsel the Court made the following  
O R D E R

Put up after one week.

(Sukhbir P a u l K a u r)  
Court Master

(Vijay Dhawan)  
Court Master